

GOVERNMENT OF INDIA
MINISTRY OF TOURISM

RAJYA SABHA
UNSTARRED QUESTION NO.935#
ANSWERED ON 27.07.2023

PROMOTION OF SMALL HOTELS AND HOMESTAYS

935# SMT. MAHUA MAJI:

Will the Minister of **TOURISM** be pleased to state:

- (a) whether Government is running or considering any scheme to promote business like small hotels and homestays through tourism schemes to strengthen the rural economy in such rural and inaccessible hilly areas of the country including Jharkhand, where human trafficking of women and children is big concern due to lack of employment; and
- (b) if so, the details of small hotels and homestays registered with the Tourism Department, location-wise, State-wise?

ANSWER

THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a): The Ministry of Tourism is responsible for the promotion of Tourism in the country and implements various schemes for creation of infrastructure, marketing and promotion, and skill development initiatives for tourism, which can be leveraged for the promotion and development of homestays and small hotels, including those in the State of Jharkhand.

The Ministry of Tourism, Government of India through its voluntary scheme grants classification/approval including for 1-3 category of both new hotel projects and operational hotels as well as classification of heritage hotels, legacy hotels, motels, and homestays/B&Bs in the country, including Jharkhand, through the National Integrated Data of Hospitality Industry (NIDHI) portal. The classification and recognition accorded by the Ministry gives credibility to the accommodation unit.

Ministry of Tourism has also formulated a National Strategy for Promotion of Rural Homestays. One of the main objectives of this strategy is to create entrepreneurial and job opportunities in rural areas. The document, inter alia, emphasizes on the need for consideration of eligible Rural Homestay projects under schemes such as Prime Minister's Employment Generation Programme (PMEGP) to promote self-employment, village industries and other schemes for promotion and development of MSME service enterprises under Central and State Governments.

Furthermore, the Ministry of Tourism has also formulated a National Strategy and Roadmap for Development of Rural Tourism in India in consultation with line Ministries including Ministry of Women & Child Development, all State Governments, including Jharkhand, and industry stakeholders. The Strategy document aims at convergence of various schemes relating to, inter alia, empowerment of women so that opportunities in rural tourism are

availed by women and tourism is able to act as a vehicle for development and empowerment of women.

Additionally, Ministry of Tourism under its Capacity Building for Service Providers (CBSP) scheme has introduced a 150-hour Homestay course as a part of its reforms keeping in view the dynamic inputs received from the sector on the skill gap. The objective of the training program is to train those aspiring youth and homestay owners who have the potential to develop the Homestay business in the tourist spots across pan India including rural and inaccessible hilly areas. This program creates a sense of professionalism, high end skills in operation of homestay which result into endless number of sustainable Human Resource in tourism industry.

(b): In the NIDHI portal, the accommodation units cannot be segregated into small and big hotels including homestays during the registration stage. However, the State-wise data of all accommodation units including homestays registered in the NIDHI portal as on 25.07.2023 has been placed at ANNEXURE.

ANNEXURE**STATEMENT IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO.935# ANSWERED ON 27.07.2023 REGARDING PROMOTION OF SMALL HOTELS AND HOMESTAYS.**

State-wise Data of Accommodation Units Registered with the Ministry of Tourism through NIDHI Portal as on 25.07.2023:

STATE	COUNT
Andaman & Nicobar Islands	396
Andhra Pradesh	1336
Arunachal Pradesh	482
Assam	411
Bihar	1561
Chandigarh	126
Chhattisgarh	230
Delhi	452
Goa	4090
Gujarat	3783
Haryana	896
Himachal Pradesh	3402
Jammu & Kashmir	608
Jharkhand	76
Karnataka	713
Kerala	2395
Ladakh	205
Lakshadweep	11
Madhya Pradesh	1760
Maharashtra	4671
Manipur	55
Meghalaya	267
Mizoram	131
Nagaland	49
Odisha	1464
Puducherry	298
Punjab	1039

Rajasthan	3681
Sikkim	1679
Tamil Nadu	2778
Telangana	623
The Dadra & Nagar Haveli and Daman & Diu	244
Tripura	75
Uttar Pradesh	3485
Uttarakhand	3550
West Bengal	912
Grand Total	47934
